

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.07.2021 (THURSDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1301 of 2021 in Comp. App. (AT) (Ins) No. 89 of 2021	UTI Structured Debt Opportunities Fund-I Vs. Pinkush Jaiswal	Mahesh Agarwal	Ankita Singhania Amit Jaste
2.	Comp. App. (AT) No. 138 of 2020	Mukesh Goel Vs. Goel Entrade Pvt. Ltd. & Ors.	Manoj Kumar	Rakesh Dubey-R1, R2 & R3

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 482 of 2021	Suraksha Asset Reconstruction Ltd. Vs. Abhay Narayan Manudhane, Resolution Professional of Housing Development and Infrastructure Ltd. & Anr.	Chitranshul A. Sinha	
4.	Comp. App. (AT) (Ins) No. 490 of 2021	Anish Agarwal Vs. Vineet Aggarwal Resolution Professional JSM Devcons India Pvt. Ltd.& Ors.	Ranjan Kumar	
5.	Comp. App. (AT) (Ins) No. 491 of 2021	Vineet Aggarwal Resolution Professional JSM Devcons India Pvt. Ltd. Vs. Anish Agarwal	Sanjay Kumar Singh	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 1058 of 2020	Berger Becker Coating Pvt. Ltd. Vs. Committee of Creditors of Asian Colour Coated Ispat Ltd. & Anr.	Samrat Sengupta	Ankur Mittal-R1 Pooja Mahajan-RP Bishwajit Dubey-R2
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7.	Comp. App. (AT) (Ins) No. 225 of 2021	Epack Polymers Pvt. Ltd. Vs. JBF Petrochemicals Ltd.	Kamal Ahuja	
8.	Comp. App. (AT) (Ins) No. 228 of 2021	Dharam Vir Malhotra & Anr. Vs. Kaur Sain Spinners Ltd. & Anr.	Udit Kishan	Eshna Kumar Santosh Kumari Aditya Maheshwari- R1
9.	Comp. App. (AT) (Ins) No. 307 of 2021	Intec Capital Ltd. Vs. Manish Kumar Bhagat RP of Perfect Boring Pvt. Ltd.	Vinod Kumar Chaurasia	Manish Kumar Bhagat-RP Pragati Tiwari Nipun Singhvi Honey Satpal Vishal J Dave
10.	Comp. App. (AT) No. 61 of 2021	SLV Security Services Pvt. Ltd. Vs. Vishal Swara & Anr.	Aayush Malhotra	Pulkit Deora-R1 & R2 Arnan Vidyarthi Vishal Swara

For Hearing

11.	Comp. App. (AT) (Ins) No. 1040 of 2020 Part Heard	Mohd. Nazim Khan Vs. Committee of Creditors of M/S International Trenching Pvt Ltd. & Ors. With	Nilotpal Shyam	Richa Sandilya Kunal Tandon-R2 Prateek Kushwaha- R3
12.	Comp. App. (AT) (Ins) No. 1110 of 2020 Part Heard	Mohd. Nazim Khan Vs. HDFC Bank Ltd. & Anr.	Nilotpal Shyam	Kunal Tandon-R1 Deepika Bhugra Prasad-R2
13.	Comp. App. (AT) No. 154 of 2020 Part Heard	Sri Dhanada Laboratories Pvt. Ltd. & Ors. Vs. Namireddy Raghu Ram Reddy & Ors.	S.Udaya Kumar Sagar	Nitin Chowdary Pavulari-R1 & R2
14.	I.A. No. 11 of 2021 in Comp. App. (AT) (Ins) No. 599 of 2020	Ketan Anant Raj & Anr. Vs. Dhanshyam Kantilal Patel Liquidator of Krishnai Hospital Pvt. Ltd. & Ors.	Mohit D. Ram	Geeta Lundwani-R1 Pankaj Tipathi Janak Shah-R2 Vidhi Sharda
15.	Comp. App. (AT) No. 84 of 2020	Danesha Raghulal & Anr. Vs. T.R. Venugopal & Ors. With	Y. Arunagiri	M.P. Vinod Atul Shankar Vinod- R1 to R4
16.	Comp. App. (AT) No. 85 of 2020	Danesha Raghulal & Anr. Vs. T.R. Venugopal & Ors. With	Y. Arunagiri	M.P. Vinod Atul Shankar Vinod- R1 to R4

17.	Comp. App. (AT) No. 86 of 2020	Danesha Raghulal & Anr. Vs. T.R. Venugopal & Ors.	Y. Arunagiri	M.P. Vinod Atul Shankar Vinod- R1 to R4
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In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

18.	I.A. No. 1154 of 2021 in Comp. App. (AT) (Ins) No. 412 of 2020	Apya Capital Services Pvt. Ltd. Vs. Guardian Homes Pvt. Ltd.	Bani Dikshit	Himanshu Yadav
19.	I.A No. 1987 of 2020 in Comp. App. (AT) (Ins) No. 926 of 2019	Flat Buyers Association Winter Hills- 77. Vs. Umang Realtech Pvt. Ltd. Through IRP & Ors. With	Manoj Kumar	Manish Kumar Gupta-IRP Sumesh Dhawan Kunal Sabharwal
20.	Contempt Case (AT) No. 28 of 2020 in Comp. App. (AT) (Ins) No. 926 of 2019	Pooja Mining & Marbles Pvt. Ltd. Vs. Umang Realtech Pvt. Ltd. Through IRP & Ors. With	Gautam Singh	Manish Kumar Gupta-IRP Sumesh Dhawan

For Admission (Fresh Case)

21.	Contempt Case (AT) No. 02 of 2021 in Comp. App. (AT) (Ins) No. 926 of 2019	Brilltech Engineers Pvt. Ltd. Vs. Manish Kumar Gupta, IRP	Ankur Singhal	
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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar